


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

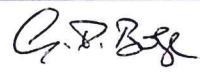
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 244/2018 CP(IB) No. 128/10/HDB/2017
NAME OF THE COMPANY	Neeta Chemicals (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AMIR BAVANI } For Corporate Debtor NAVEENI JAIN } (Rohit & Dhruv Associates)	Adv	8125484878	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DURGA BOSE GANDHAM FOR SBI	ADV.	99891006662	

**ORDER**

Learned counsel Mr.Amir Bavani and Ms.Naveeni Jain present for Corporate Debtor. Learned counsel Mr.Durga Bose Gandham present for SBI.

Mr.Dr.S.V.Rama Krishna filed vakalat for RP.

Corporate Debtor and RP filed their counters.

List the matter on 04.09.2018.

  
MEMBER JUDICIAL